

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
IA No. 261/JPR/2019
CP No. 154/241-242/JPR/2019
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Shri Gulab Chand Banthia & Ors.

...Petitioners

Versus

Jaipur Investment Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Anita Goyal, Proxy Counsel

For the Respondent : None-appeared

ORDER

Heard Ms. Anita Goyal, Proxy Counsel appearing on behalf of Mr. Ankit Jain, Adv. for the Petitioner. On the request of proxy counsel for the Petitioner, list the matter on 14.12.2023.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

November 16, 2023